



### IN THE HIGH COURT OF DELHI AT NEW DELHI \*

CS(COMM) 700/2022 +STAR INDIA PVT LTD & ANR. ..... Plaintiff

> Through: Mr. Raunank Das Sharma, Ms. Rimjhim Tiwari, Advocates

### versus

SERIALGHAR.ME & ORS. ..... Defendant

> Through: Mr. Piyush Beriwal (VC), Advocate for D-44 & 45.

# **CORAM:** JOINT REGISTRAR (JUDICIAL) Dr. AJAY **GULATI (DHJS)** <u>ORDER</u> 03 11 2023

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Defendant no. 33 has been deleted.

Ld. Counsel for the plaintiff submits that some more time may be granted to implead fresh defendants since data is still being collected in regard to the rogue websites which are infringing the copy rights of the plaintiff. The right of defendants except defendant no. 42, 44 & 45 to file written statement has already been closed. Defendant no. 42, 44 & 45 however do not wish to file any written statement.

Put up for completion of pleadings on 25.01.2024.

## AJAY GULATI - I (DHJS), **JOINT REGISTRAR (JUDICIAL)**

### NOVEMBER 3, 2023/sk

*Click here to check corrigendum, if any* 

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 24/05/2025 at 10:27:16